

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 86 of 2012

Dated : 1st July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**N.T.P.C. Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ..Respondent(s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Ms. Shilpi Shah,
Mr. Mohit Kumar Shah for R-3

Mr. R.B. Sharma for R.4, 5 & 17

Mr. Pradeep Misra &
Mr. Daleep Kr. Dhayani for R.10**

ORDER

Post the matter on **10.07.2013** for hearing on merits.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/ss